

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1698

ANSWERED ON:23.03.2012

EDUCATION LOAN

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**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Indian Banks Association has excluded the management quota from the revised model of educational loan scheme in the recent past;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the corrective steps taken/being taken by the Government to ensure adequate education loans to such excluded students?

**Answer**

(MINISTER OF STATE IN THE MINISTRY OF FINANCE) (SHRI NAMO NARAIN MEENA)

(a), (b)and(c): Indian Banks' Association has recently revised its Model Educational Loan Scheme. The revised model scheme recognizes only merit based admissions for educational loans and loans to students admitted under management quota have been kept outside the scope of the scheme.

Educational loans to students admitted through Management Quota shall be governed by terms and conditions as specified by individual banks.